

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Civil Appeal No(s). 6803/2015

SANT RAM & ORS.

Appellant(s)

VERSUS

BADRI

Respondent(s)

Date : 24-04-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr. Jayant Mohan, AOR

For Respondent(s)

Mr. R. D. Upadhyay, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent has already filed counter affidavit.

Affidavit of valuation has been filed.

Statement of case has not been filed by any of the
parties. Stipulated time has already expired.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

ANIL LAXMAN PANSARE
Registrar